

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/557(KB)2017
IA(I.B.C)/723(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

| | |
|------------------|---|
| IN THE MATTER OF | GOUTAM KUMAR ROY VS DOOTERIAH & KALEJ VALLEY TEA ESTATES PVT LTD |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearances (via video conferencing/physically)

Mr.Manju Bhuteria,Adv.] For the UCO Bank
Mr.Rahul Auddy, Adv.]
Mr.Aditya Gooptu, Adv.]

Mr.Joy Saha,Sr.Adv.] For the Respondent No. 1
Mr.A.K.Awasthi, Adv.]

ORDER

1. Ld. Sr. Counsel /Counsel on both sides present.
2. Post the matter on **01/08/2024 at 4 P.M.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**